

IN T

ENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 247/90.

Date of Order: 11-6-93.

ween:

- 1. R.Sunder Singh.
- 2. G.Nageswara Rao.

.. Applicants.

and

- 1. Union of India,
rep. by its Secretary,
Ministry of Home Dept. of Personnel Affairs,
North Block, New Delhi.
- 2. Union Public Service Commission,
New Delhi, rep. by its Secretary.
- 3. State of A.P., rep. by its
Chief Secretary to Govt.,
Secretariat Buildings,
Saifabad, Hyderabad.

.. Respondents.

For the Applicants: Mr. I.V.S.Rao, Advocate

For the Respondents: Mr.N.R.Devraj, Sr.CGSC. for R.1&2.

for R.3: Mr.N.Rajeswar Rao, Advocate for Mr.D.Panduranga Reddy,
Spl.Counsel for A.P.Govt.

CORAM:

THE HON'BLE MR.A.B.GORTHY : MEMBER(ADMN)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY : MEMBER(JUDL)

The Tribunal made the following Order:-

When this case came up for hearing on 7-6-93

and 9-6-93 neither the applicants nor their counsel was present.
Even today none for the applicant. In view of this position

O.A. is dismissed for default.

4
669
Deputy Registrar (J)

To

- 1. The Secretary, Ministry of Home, Dept. of Personnel Affairs,
Union of India, North Block, New Delhi.
- 2. The Secretary, U.P.S.C. New Delhi.
- 3. The Chief Secretary to Govt., of A.P. Secretariat Buildings,
Saifabad, Hyd.
- 4. One copy to Mr.N.R.Devraj, Sr.CGSC. CAT.Hyd.
- 5. One copy to Mr.D.Panduranga Reddy. Spl.Counsel for A.P.Govt.CAT
SA. ~~one copy to Mr.I.V.S.Rao, Advocate, CAT.Hyd.~~
- 6. One spare copy.

DVM

8/16
8/16

J.F

C

TYPED BY

COME

CHECKED BY

APPRO

BY

IN THE CENTRAL ADMINISTRATIVE T
HYDERABAD BENCH AT HYDERABA JUNAL

THE HON'BLE MR. JUSTICE V. NEELADRI RA
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTY : MEMBER(AD)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER(J)

AND

THE HON'BLE MR. P. T. TIRUVENGADAM : M(A)

Dated : 11 - 6 - 1993

ORDER/JUDGMENT:

M.A. / P. A. / C.A. No.

in

O.A. No. 247/90

T.A. No.

(w.p.)

Admitted and Interim directions
issued

Allowed

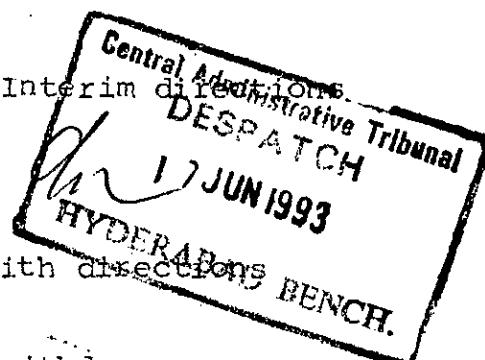
Dismissed

Dismissed as withdrawn

Dismissed for default

Rejected/ Ordered

No order as to costs.



pvm